

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 538/2016

IN THE MATTER OF:

Nippon Signal India Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 101

Order delivered on 26.02.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

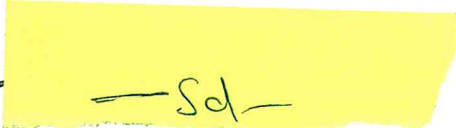
Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

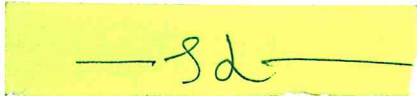
For the Petitioner(s):- Mr. Rohit Mahajan, Advocate
For the RCO, Delhi:- Mr. Manish Raj, Company Prosecutor

ORDER

Learned Counsel for the parties are present. List for final hearing on 5th April 2018.


— Sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


— Sd —

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)